

F.No. 1322/Caffeinated Beverages/IBA/Reg/FSSAI-2017
Food Safety and Standards Authority of India
(A statutory Authority under the Ministry of Health and Family Welfare, Govt. of India)
FDA Bhawan, Kotla Road, New Delhi-110002

The 15th June, 2017

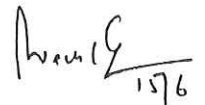
Subject: Direction under section 16(5) of Food Safety and Standards Act, 2006 regarding extension of time period for the compliance of Notification F.No. P.15025/93/2011-PFA/FSSAI dated 2nd December, 2016 relating to Standards for Caffeinated Beverages.

Reference is drawn to notification No. P.15025/93/2011-PFA/FSSAI dated 2nd December, 2016 published in the Official Gazette of India prescribing standards for Caffeinated Beverages. As per this notification, a transition period of six months i.e. up to 1st July, 2017 has been given to the Food Business Operators to comply with these regulations.

2. However, representations have been received from various stakeholders requesting for further extension of time for enforcement of the said regulation as products manufactured and imported in compliance with the draft regulations are still available in the market and will continue to be fit for sale for the next one - two years and recalling or removing the currently compliant stock from the market after 1st July 2017 shall impose an unnecessary logistical and financial burden on the trade.

3. After due consideration, it has been decided that the stock of caffeinated beverages manufactured domestically or imported in accordance with the requirement specified vide Food Authority's earlier approvals before 30st June, 2017 shall be exempted from compliance of the above regulations till 31st December 2017.

4. This issues with the approval of the Competent Authority in exercise of the power vested under Sections 16(5) of Food safety and Standards Act, 2006.



(S.K. Yadav)

Director (Regulatory Compliance)

To

1. All Food Safety Commissioners,
2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI